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**NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/06/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL**

**APPLICATION NUMBER :  
PETITION NUMBER : TCP/17/ (IB)/2017  
NAME OF THE PETITIONER(S) : S. SIVAKUMAR  
NAME OF THE RESPONDENT(S) : TRINGAPPS RESEARCH LABS PVT LTD  
UNDER SECTION : 433(e) (f)**

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

**ORDER**

Counsel representing both the parties are called absent. No representation. The Registry is directed to issue fresh notice to both the sides for their appearance and submissions. Put up on 18.07.2017 at 10.30 A.M.

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)